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**BEFORE THE AJUDICATING AUTHORITY  
(NATIONAL COMPANY LAW TRIBUNAL)  
AHMEDABAD BENCH  
AHMEDABAD**

**C.P. (I.B) No. 2/9/NCLT/AHM/2018**

Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**  
**Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.01.2018**

Name of the Company: Starwing Plastic and Chemicals Pvt Ltd.  
V/s.  
Baid Industries Pvt Ltd.

Section of the Companies Act: Section 9 of the Insolvency and Bankruptcy  
Code

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Aishwarya Reddy	Adv for R	Operational Creditor	Aishwarya
2.	Aayog Y. Doshi	Advocate	Corporate debtor	Aayog

**ORDER**

Learned Advocate Mr. Aishwarya Reddy present for Operational Creditor/  
Petitioner. Learned Advocate Mr. Aayog Doshi present for Respondent.

At request of petitioner counsel.

List the matter on 20.02.2018.

*Manor*  
**MANORAMA KUMARI  
MEMBER JUDICIAL**

*B. Raveendra Babu*  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 22nd day of January, 2018.